

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION & FARMERS WELFARE

LOK SABHA
STARRED QUESTION NO. 159
TO BE ANSWERED ON THE 8TH MARCH, 2016

AGRICULTURAL SCHEMES

*159. SHRI ARJUN LAL MEENA:
SHRI DHARMENDRA YADAV:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is implementing various schemes for the development of agriculture in the country and if so, the details thereof;
- (b) the details of funds sanctioned, released and utilised by the States under these schemes during 11th and 12th Five Year Plan period and the success/target achieved therefrom during the last three years and the current year, State-wise;
- (c) whether the Government proposes to give special emphasis for growth of agriculture in the tribal, naxal affected and scheduled caste dominated areas under the existing agricultural schemes, if so, the details thereof and if not, the reasons therefor;
- (d) whether any deficiencies have been identified in the implementation of the schemes/programmes, if so, the details thereof and the corrective measures taken/proposed to be taken by the Government in this regard; and
- (e) the strategies prepared by the Government in coordination with the State Governments for the development of agriculture in tribal and naxal affected areas?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री

(SHRI RADHA MOHAN SINGH)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 159 DUE FOR REPLY ON 8TH MARCH, 2016.

(a): Yes, Madam. Details of various agricultural schemes under implementation by the Department of Agriculture, Cooperation & Farmers Welfare (DAC&FW) for development of Agriculture in the country is at Annexure – I.

(b): Details of funds allocated and released under various schemes State-wise, during the 11th & 12th Five Year Plan period and funds released during the last 3 years and current year is at Annexure – II.

(c): The schemes being implemented by DAC&FW are not area specific. However, 8% and 15%-16.2% of total funds allocated to the department is earmarked for Tribal Sub-Plan (TSP) and Schedule Caste Sub-Plan (SCSP) respectively for the growth of agriculture in tribal and Scheduled Caste dominated areas. Accordingly funds under various schemes are apportioned under SC Sub-Plan and Tribal Sub-Plan. The various agricultural schemes under implementation viz. National Food Security Mission (NFSM), Bringing Green Revolution to Eastern India (BGREI), Pradhan Mantri Krishi Sinchayee Yojana (PMKSY), Rashtriya Krishi Vikas Yojana (RKVY), National Mission on Oilseeds and Oil Palm (NMOOP), Sub-Mission on Seed and Planting Material (SMSP), Rainfed Area Development (RAD), Micro Irrigation (MI) etc emphasize on inclusive growth including the tribal, naxal affected and scheduled caste dominated areas. The objective of the various agricultural schemes are to supplement the efforts of the States in increasing the production of food grains and commercial crops thereby enhancing the income of the farmers apart from adopting an approach for development and conservation of natural resources along with farming system.

(d): Agriculture being a State subject, the implementation of the Agricultural schemes is done by the State Governments. Corrective measures are taken by the Government for the deficiencies/constraints as and when identified / reported.

(e): The various Agricultural schemes launched by the Government are for the inclusive development of Agriculture sector including tribal and naxal affected areas. The states are being incentivized to increase investment in Agriculture & allied sectors for development of Agriculture in tribal and naxal affected areas.

Details of the Schemes implemented by The Department of Agriculture, Cooperation & Farmers Welfare across the country.

Sl. No.	NAME OF MISSION / SCHEME
1.	Mission of Integrated Development of Horticulture (MIDH)
2.	National Food Security Mission (NFSM)
3.	National Mission on Oilseeds and Oil Palm (NMOOP)
4.	National Mission on Agricultural Extension & Technology (NMAET)
5.	National Mission for Sustainable Agriculture (NMSA) including Soil Health Card (SHC) and Paramparagat Krishi Vikas Yoajana (PKVY)
6.	Crop Insurance Programme (CIP)
7.	Integrated Scheme on Agriculture Cooperation (ISAC)
8.	Integrated Scheme for Agricultural Marketing (ISAM)
9.	Integrated Scheme on Agriculture Census, Economics and Statistics (ISACE&S)
10.	Investment in Debentures of State Land Development Banks
11.	Rashtriya Krishi Vikas Yojana (RKVY)
12.	National Agriculture Market (NAM) under Agri – Tech Infrastructure Fund (ATIF)
13.	Price Stabilization Fund (PSF)
14.	Pradhan Mantri Krishi Sinchai Yojana (PMKSY)

Details of funds allocated and released under various schemes state-wise, during the 11th & 12th five year and funds released to States during the last 3 year and current year

Rs. in crore									
Sl. No.	Name of the State	11th Plan		12th Plan*		Funds released			
		Allocation	Release	Allocation	Release	2012-13	2013-14	2014-15	2015-16*
	1	2	3	4	5	6 (a)	6 (b)	6 (c)	6 (d)
1	Andhra Pradesh	4871.59	4337.45	3741.08	3225.88	1191.54	1078.77	581.17	374.40
2	Arunachal Pradesh	217.95	197.89	507.16	377.04	117.15	114.61	85.46	59.82
3	Assam	1213.29	1072.72	2167.45	1485.82	484.66	381.51	420.36	199.30
4	Bihar	2231.46	1853.67	3020.59	2252.58	930.77	386.98	710.67	224.16
5	Chhattisgarh	2183.60	1797.68	2570.83	2073.36	787.28	463.79	547.62	274.68
6	Goa	104.71	48.75	176.26	76.96	36.52	14.60	2.21	23.62
7	Gujarat	3138.74	2725.14	3528.62	2935.72	1026.63	921.28	643.34	344.47
8	Haryana	1455.31	1183.26	1845.06	1254.18	363.37	337.73	388.66	164.42
9	Himachal Pradesh	496.18	489.24	569.25	505.78	137.47	139.21	171.29	57.81
10	Jammu & Kashmir	658.85	459.84	869.85	554.06	159.56	143.55	149.43	101.52
11	Jharkhand	1030.81	683.85	1546.33	1023.59	350.57	285.42	268.90	118.70
12	Karnataka	3791.90	3344.93	4460.35	3474.52	981.76	879.58	1044.83	568.35
13	Kerala	1209.41	841.74	1364.66	1121.74	318.48	310.08	409.44	83.73
14	Madhya Pradesh	3516.53	3013.22	4242.68	3398.91	938.54	912.89	976.32	571.16
15	Maharashtra	5404.30	4885.54	6569.85	6016.45	1736.00	2131.93	1588.63	559.88
16	Manipur	379.64	394.78	535.29	475.87	153.97	122.58	135.77	63.56
17	Meghalaya	364.00	331.17	503.66	323.57	89.20	94.86	107.85	31.66
18	Mizoram	440.11	435.26	818.63	690.78	271.25	162.17	204.58	52.78
19	Nagaland	484.25	458.30	612.95	523.81	190.14	125.86	147.74	60.07
20	Odisha	1884.81	1685.28	2766.86	2436.76	687.08	769.12	695.07	285.48
21	Punjab	1146.70	953.71	1952.54	1245.30	211.85	338.74	535.40	159.31
22	Rajasthan	3432.45	3082.11	3993.58	3308.97	720.54	1075.52	915.45	597.46
23	Sikkim	349.23	337.89	626.27	499.00	86.48	72.27	288.30	51.95
24	Tamil Nadu	2518.46	1798.30	2706.01	2309.97	853.08	529.08	563.52	364.28
25	Telangana	-	-	843.77	683.21	-	-	403.65	279.56
26	Tripura	476.69	443.42	599.59	527.46	146.06	166.28	162.80	52.33
27	Uttar Pradesh	4676.68	4104.53	4316.48	2978.12	726.32	905.95	998.06	347.79
28	Uttarakhand	520.01	488.95	617.25	412.39	56.11	99.02	178.38	78.88
29	West Bengal	2057.72	1672.48	2497.10	1733.50	480.66	350.26	688.96	213.61
	Total	50255.38	43121.10	60570.00	47925.29	14233.03	13313.65	14013.88	6364.73

* as on January, 2016
